

DIVISION BENCH
COURT - II

O-220

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/1316(KB)2018
MA(COMPANIES ACT)/6(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10TH JULY 2024

IN THE MATTER OF	SHYAM DEV SHARMA VS GTOUCH PRODUCER COMPANY LIMITED
UNDER SECTION	SEC. 73(4)

Appearance (via video conferencing/physically)

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. List the matter on **04.09.2024**.

**Anamitra Pal
Court Officer**